NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.03/ 2018	-	For hearing	252(3)	Upkar Infrastructure (India) Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM		
1	H.N. KRISHMA MURTHY PCS 9448513473	UPtar Infrestructure (India) put Utal	Home any	

PCS for petitioner is present. He has filed proof of service of notice on ROC, Karnataka. Await report of ROC, Karnataka.

List it on 07.03.2018.

MÈMBER (T)

MEMBER (J)